## GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:2084 ANSWERED ON:27.03.2012 EXPORT OF PULSES Siddeswara Shri Gowdar Mallikarjunappa

## Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the price of pulses which had shown a rising trend during the past few months is likely to fall by March this year;
- (b) if so, the details in this regard; and
- (c) the details of the export of pulses during the last two years alongwith the reasons for export when domestic demand and price was so high?

## **Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K. V. THOMAS)

- (a) & (b): As per information available from the major trading centres over the last one year, the wholesale prices of pulses except gram dal, have shown a decline.
- (c): Export of pulses has been banned since 27.06.2006. Export of kabuli chana has been allowed from 7-03-2007. Export of organic pulses with a ceiling of 10,000 tonnes and subject to certain conditions have also been allowed in 2011-12. Details of export of pulses during the last two years are given below;

Year/Period Export of Pulses Quantity (Tonne) Value (Rs.Crore)

2009-10 99915 407.35 2010-11 204848 848.86 Apr`11-Nov`11 121397 740.23#

# April-November figures are provisional Source: DGCIS